

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	IA(C/ACT)/82/KOB/2022 in CP/21/KOB/2020
SECTION	NCLT RULE 32
NAME OF PARTIES	RAJEEV VIDYADHARAN & 7 OTHERS V/S JATAYUPARA TOURISM PVT LTD & OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	V. AJAKUMAR & SIDHARTH A MENON
RESPONDENTS ADVOCATE/ PROFESSIONAL	BIJOY P PULIPRA (R1-R8)

Office
Notes

Video Conference

23rd Sept 2022

O R D E R

IA(C/ACT)/82/KOB/2022

Ld. Counsel on both sides present.

List the matter High on Board on 28.09.2022 as a specially ordered matter.

Sd /-

Satya Ranjan Prasad
Member (Technical)

Sd /-

P. Mohan Raj
Member (Judicial)